

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267
 Name of the corporate debtor:Sai Akshar Graphics Private Limited; Date of commencement of CIRP: 16th December 2022.; List of creditors as on: 30th June, 2023.
 List of Operational creditors (other than Workmen and Employees and Government Dues)

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				Amount of contingent claim	Amount of any mutual dues, that may be set-off
1	SSV Enterprise/ SSV Facility	31-01-23	8,14,000	8,14,000	Unsecured	-	-	No	0%	0	0	0	-	The RP did not admit the claim on the ground that last date of submission of claim was 15th March 2023 and the claim was submitted after 90 days of commencement of CIRP. The creditor has filed an JA with Hon'ble NCLT.
2	LUPIN LIMITED*	23-03-23	1,25,00,000	-	Unsecured	-	-	No	0%	0	0	1,25,00,000	-	
			1,33,14,000	8,14,000		-	-			-	-	1,25,00,000	-	